

Annexure 7

Name of the corporate debtor: IRAA Clothing Private Limited

Date of commencement of CIRP: 25.08.2023

List of creditors as on: 17.11.2023

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer - 13 (2) (1), Mumbai.	INDIA	27.09.2023	11376831 + 1 % interst		Unsecured	NA	NA	No	NA					Under Verification
2	Superintendent of CGST & C.Ex Department	INDIA		2,60,05,466		Unsecured	NA	NA	No	NA	2,60,05,466				Claim is classified as contingent claim
3	The Commissioner of Customs	INDIA	07.11.2023	1,20,98,329.00		Unsecured	NA	NA	No	NA					Under Verification
TOTAL				3,81,03,795							26005466				